

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR**

Contempt APPLICATION NO. 36 2004

APPLICANT (S) Mahesh Pd. Kol

RESPONDENT (S)

ADVOCATE FOR
APPLICANT (S)

ADVOCATE FOR
RESPONDENT (S)

Vs. Goutam Murthi
Vinod Ahlawat

ORDER SHEET

Notes of the Registry

Order of the Tribunal

7/8/04

Application Registered as
CCP (Civil) and listed
For order on - 15.6.04

121570000

Dy. Registrar

ccd
a-16/6/04

15.6.2004

Shri V. Ahlawat counsel for the applicant.
Heard the learned counsel for the applicant.
The learned counsel for the applicant has stated
that the directions given by the Tribunal on 23.01.04
in OA No. 660/03 have been fully complied with by the
respondents. Therefore, the CCP has become
infructuous. Accordingly, the CCP is dismissed
as infructuous.

(Madan Mohan)
J M

(M.P. Singh)
V C